



**NOTIFICATION No. 152 / 2018**

Selvi. R.Kamalavathy, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait, who has been appointed on transfer as Chairman, State Transport Appellate Tribunal, Chennai, in G.O.(D).No.1014, Home (Transport – V) Department, dated 30.08.2018 is posted as Chairman, State Transport Appellate Tribunal, Chennai, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 31.08.2018.**

*R. J. 31/8/18*  
**REGISTRAR GENERAL**

To

1. Selvi. R.Kamalavathy, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait.
2. The Chairman, State Transport Appellate Tribunal, Chennai.
3. The Principal Judge, City Civil Court, Chennai.
4. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
5. The Pay and Accounts Officer, High Court, Madras.

Copy to :

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras. (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.



**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Selvi.R.Kamalavathy, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait - posted as Chairman, State Transport Appellate Tribunal, Chennai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 152 / 2018, dated : 31.08.2018.

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Selvi. R.Kamalavathy, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait, who has been posted as Chairman, State Transport Appellate Tribunal, Chennai, vide High Court's Notification cited above, is required to take charge of the post of Chairman, State Transport Appellate Tribunal, Chennai, on 01.09.2018 F.N.

**HIGH COURT, MADRAS.**  
**DATED: 31.08.2018.**

*R. J. 31/8/18*  
**REGISTRAR GENERAL**

To

1. Selvi. R.Kamalavathy, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait.
2. The Chairman, State Transport Appellate Tribunal, Chennai.
3. The Principal Judge, City Civil Court, Chennai.
4. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
5. The Pay and Accounts Officer, High Court, Madras.

Copy to

The Record Keeper, A.D. Records, High Court, Madras.